

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No224  
CP(IB)/110(AHM)2022

**Proceedings under Section 59 IBC r.w reg 38 of IBBI,2017**

**IN THE MATTER OF:**

Hemanshu L Kapadia Liquidator of Dastoor Medichem Pvt .....Applicant  
Ltd

.....Respondent

**Order delivered on 29/09/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Umesh Ved, PCS  
For the Respondent :

**ORDER**

Mr. Umesh Ved, Liquidator in person states that order dated 22.08.2022 is complied.  
None appears for RoC.

List for hearing on 23.11.2022

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**